

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)****CAUSE LIST**  
**Central Zonal Bench**  
**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**Date:07<sup>th</sup> December, 2016

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER****HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER**

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR ADMISSION</b>				
1.	Original Application No. 149/2016(CZ)	Veer Singh Dangi Vs. Smt. Kamini & 4 Ors.	Mr. Vijay Sahani, Adv.	
<b>FOR HEARING</b>				
2.	Original Application No. 88/2016(CZ) (M.A.No.614/16) (M.A.No.798/16)	Santosh Bharti, Journalist Vs. State of M.P. & 3 Ors.	Mr. Ankur Pastor, Adv. Mr. Tejaswa Rai, Adv. Mr. S.R. Waghmare, Adv.	
3.	Original Application No. 98/2016(CZ) (M.A.No.799/16) (M.A.No.1047/16)	Santosh Bharti Vs. State of M.P. & Anr.	Mr. Santosh Bharti applicant in person Mr. Tejaswa Rai, Adv. Mr. S.R. Waghmare, Adv.	
4.	Original Application No. 41/2016(CZ)	Thakur Sanjay Singh Vs. M/s. Roopmati Hotel Pvt. Ltd. & 7 Ors.	Mr. Ajay Gupta, Adv. Mr. Nishant Goel, Adv. Mr. Ravikant Patidar, Adv. Mr. Anurag Maheshwari, Adv. Mr. Atul Shrivastava, Adv. Mr. Sachin K. Verma, Adv. Mr. Gunjan Chowksy, Adv. Mr. Shantanoo Saxena, Adv.	
5.	Original Application No. 81/2016(CZ)	Maharishi Shiksha Sansthan Vs. State of Madhya Pradesh & 3 Ors.	Mr. Yogesh Bhatnagar, Adv. Mr. Ayush Dev Bajpai, Adv.	
6.	Original Application No. 16/2015(CZ)	Prem Dhingra Vs. M/s advance medical Science & Ed. Society & Ors.	Mr. Shantanoo Saxena Adv. Mr. Om S. Shrivastav, Adv. Mr. Ayush Dev Bajpai Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv. Mr. Dharamvir Sharma, Adv.	
7.	Original Application No. 34/2016(CZ) (M.A.No.134/16) (M.A.No.386/16)	Santosh Bharti, Journalist Vs Union of India & Ors.	Mr. Tejshwa Rai, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurava Adv. Mr. S.R. Waghmare, Adv.	
<b>FOR COMPLIANCE</b>				
8.	Original Application No. 16/2013(CZ) (M.A.No.802/15) (M.A.No.803/15) (M.A.No.96/16) (M.A.No.537/16) (M.A.No.538/16)	Tribunal at its own Motion (Delomite Mining, Mandla) Vs. MOEF & Ors.	Mr. Om S Shrivastava Adv. for R-1 Mr. Sachin K. Verma, Adv. for R-2,3,4,6 Ms. Parul BhadoriA, Adv. for Mr. Purushaindra Kaura, Adv Mr. DeepeshShukla, Adv.R-8 Mr. Qasim Ali Adv. Mr. Shambhav Sogani, Adv.	

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